COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 797 OF 2018 IN DFR NO. 1828 OF 2018

Dated: 13th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s GreenkoBudhil Hydro Power Pvt. Ltd.	Appellant(s)
Versus	
Central Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) :

Mr. S. Venkatesh Mr. Sandeep Rajpurohit Mr. Vikas Maini

<u>ORDER</u>

Issue notice to the respondentson IA No. 797 of 2018, returnable on 16-8-2018. Dasti, in addition, is permitted.

List the matter on <u>16-8-2018</u>.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member